## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.55/(MAH)/2012 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina

V/s. M/s. Ahura Advertisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. A JAY KUMAR Practising
Company Society Assure
For Respondents

2. Jennifer Michael Advocate, Anichael ilby Mr. Yashpal Jain For Petitioner. 22/9/16

## **Order**

## C.P. No. 55/397-398/CLB/MAH/2012

- Ld. Counsels of both the sides are present. It is stated that C.A. 110 and C.A. 273 are pending for disposal. The Registry is directed to fix those C. As along-with C.P. if pending for disposal.
- 2. The matter is Adjourned to 21.11.2016 by the order of the Bench. Next date of hearing is duly communicated to both the sides in the open court.

sd/-

Shri M.K. Shrawat Member ((Judicial)

Dated: 22.09.2016